

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 955/93

Shri Sharad Shridhar Joshi ... Applicant.

V/s.

Sub Divisional Officer (Phones)
Satara. ... Respondent.

CORAM: Hon'ble Shri Justice M.S. Deshpande, Vice Chairman.
Hon'ble Shri N.K. Verma, Member (A)

Appearance:

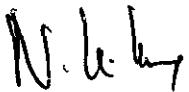
Applicant in person.

ORAL JUDGEMENT

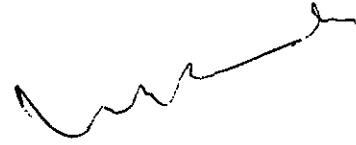
Dated: 4.10.93

¶ Per Shri M.S. Deshpande, Vice Chairman

Applicant has produced a copy of the order dated 28.8.93 by which his appeal was dismissed. The applicant has however not exhausted the departmental remedies. The present application cannot be entertained. The application is disposed of with liberty to pursue the departmental remedies.


(N.K. Verma)

Member (A)


(M.S. Deshpande)
Vice Chairman

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